

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No. 143(ND)/2014
RT CP No.151/Chd/Hry/2017**

Anupam Varshney & Ors.

...Petitioners

Versus.

Swastik Metalloy Casting Pvt. Ltd. & Ors.

...Respondents

Present: Ms. Mandeep Gujral and Mr. Rohit Suri, Advocates for
the petitioners.
Mr. Anoop Dawar, Advocate for the respondents.

Learned counsel for the petitioner seeks some more time to file
rejoinder. List the matter on 06.02.2018 for arguments. Rejoinder, if any, be
filed at least two weeks before the date fixed with copy advance to the counsel
opposite.

Learned counsel for the respondents submits that the order
relating to costs for adjournment in terms of the previous order has been
complied.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

December 11, 2017

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